

[Translation]

**List of Group Housing societies**

3233. SHRI RAMASHARY PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the priority list of those Group Housing Societies which had been allotted plots in Pappankalan has been scrapped by Delhi Development authority;

(b) if so, the reasons therefor;

(c) whether the new list of such Group Housing Society has been prepared jointly by registrar of societies and Delhi Development Authority;

(d) if so, the reasons therefor;

(e) the details of the list of the Group Housing Societies; and

(f) the time by which these Housing Societies are likely to be allotted plots?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (e). The High court of Delhi vide its order dated 10.4.91 had set aside the priority list of 400 group housing societies forwarded by the Registrar's offices to DDA in August, 90. A new list of 400 societies was prepared by the Registrars office as per the directions of the High court.

(f) The question of allotment of land to group housing societies is pending before the Supreme Court.

**Prices of Essential Commodities**

3234. SHRI BHOGENDRA JHA: Will the PRIME MINISTER be pleased to state:

(a) the retail prices of various essential commodities in each month for the year 1989 and that of 1990 month-wise and the steps being taken to bring them to the level of the year 1989; and

(b) the steps taken to ensure the sale of these essential commodities and agricultural produce at prescribed cheap rates at Fair Price Shops?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). The statement showing the prices of various essential commodities in each month for the year 1989 and 1990 are given in the Annexure. The Government is making all out efforts to contain the price rise during the current year. However, with the increase in the gross domestic products in the economy during the year 1989 and 1990 some price rise is inevitable. Some of the steps taken by the Government to bring down the rate of inflation include a substantial reduction in fiscal deficit, check on expansion of money supply to curb effective demand, more effective management of supply and demand of essential sensitive commodities, streamlining of the Public Distribution System, providing incentives for higher production and savings and strict action against hoarders and profiteers.

Keeping in view the lean season for Kharif cereals, the Government decided to increase the PDS allocations to States/UTs for the months of August to October, 1991. As a further measures to check the rise in open market prices, the government permitted FCI to sell, in the open market, 3 lakh tonnes each of Rice and Wheat in October, 1991. A further quantity of 3 lakh tonnes of wheat has been permitted to be sold in December, 1991. The Public Distribution system (PDS) has been envisaged as a supplementary fort which helps protect the